

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 246 of 2014 & IA No. 56 of 2015

Dated : **22nd March, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. Munikrishnaiah, Technical Member**

In the matter of:-

Tata Power Delhi Distribution Ltd. **Appellant(s)**
Versus
Delhi Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakya Singh Chaudhuri,
Mr. Anand K. Shrivastava &
Ms. Molshree Bhatnagar
Ms. Ritu Gupta
Mr. Anurag Bansal
Mr. Nayantara Pandey

Counsel for the Respondent(s) : Mr. Pradeep Misra &
Mr. Suraj Singh for R-1

ORDER

Mr. Sakya Singha Chaudhuri, learned counsel for the Appellant, after filing a written note running into 50 pages, relating to issue nos. 19 to 30 has argued the said issues at length except issue nos. 26 & 28 which is not covered today by the counsel. Further, 10 or 11 more issues are to be argued to conclude the arguments on behalf of the Appellant.

Post the matter for further arguments on **8th April, 2016.**

(T. Munikrishnaiah)
Technical Member
vt/kt

(Justice Surendra Kumar)
Judicial Member